under a bilateral agreement. In addition to this, power to the tune of 900-1000 MW is beling reported to other regions/states from NTPC stations in the Eastern Regional Power System of which Orissa is a constituent.

Power requirements in Karnataka

- 723. SHRI K.C. KONDAIAH: Will the Minister of POWER be pleased to state:
- (a) whether Government have signed any Memorandum of Agreement with the State Government of Karnataka to meet the requirements of power in Karnataka;
- (b) if so, the details as to how it will improve the power position in Karnataka; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) Yes, Sir.

- (b) and (c) The Memorandum of Agreement provides for the following steps to improve the power supply position in Karnataka:
 - (i) Supply of additional power from Central Generating Stations by making additional allocation of 80 MW from unallocated share . of 220 MW NLC's Stage-II Project in addition to the allocation ' of 84 MW to Karnataka.
 - (ii) Additional power of 100 MW on a firm basis for Karnataka from Eastern Region via Northern Region and Western Region System.
 - (iii) Funding and Construction of identified lines in the state sector by PGCIL subject to commercial agreements between KPTCL and PGCIL.
 - (iv) Execution of system loss reduction programme by Karnataka.

Counter Guarantea to Vizag Power Project

- 724. SHRI VAYALAR RAVI: Will the Minsiter of POWER be pleased to state;
- (a) whether the Vizag Power Project of Hindujas is projected over estimated cost;